

officers of the Senior Administrative Grade of the P & T. Department belonging to both the Branches—Postal and Telegraph—who can be posted against this post as the exigencies of service demand.

5 P. & T. Advisory Committees

- *811. { Shri Siddiah:
Shri P. N. Koyal:
Shri Sonavane:

Will the Minister of Transport and Communications be pleased to state:

(a) whether there is a proposal to constitute Posts and Telegraphs Advisory Committees at the divisional level in all the P. & T. circles of the country;

(b) if so, by which time the constitution of such committees will be finalised; and

(c) the main functions of these committees?

The Deputy Minister in the Ministry of Transport and Communications (Shri Bhagavati): (a) Yes.

(b) and (c). It is being examined.

3 D.V.C. Navigational Canal

- *812. { Dr. Saradish Roy:
Shri Dinen Bhattacharya:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Union Government, Damodar Valley Corporation and West Bengal State Government have come to an agreement that with the commissioning of D.V.C. Navigational Canal, less amount of water for irrigation will be supplied from the D.V.C. canal system; and

(b) if so, what are the conditions and how it will affect the area of irrigable land?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) The question of avail-

ability of water for all-the-year-round navigation in the light of irrigation and other requirements is being examined by the West Bengal Government.

(b) Does not arise.

3 Radio Licences

*813. **Shri P. Venkatasubbaiah:** Will the Minister of Transport and Communications be pleased to state:

(a) the number of radio licences of all types not renewed upto the 31st March, 1962;

(b) whether there is any whole-time Officer at the head of each postal circle to supervise arrangements for recovery of radio licence dues; and

(c) if not, whether the Ministry of Information and Broadcasting have been consulted in the matter?

The Deputy Minister in the Ministry of Transport and Communications (Shri Bhagavati): (a) The information is being collected and will be laid on the Table of the Sabha.

(b) Yes, in seven postal circles out of fifteen. The rest of the Circles did not justify a wholetime officer on the basis of the standards laid down by an interministerial meeting.

(c) Does not arise.

3 Export of Rice

*814. **Shri Indrajit Gupta:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether superior quality Indian rice is going to be exported abroad for the first time since 1947; and

(b) if so, details of the scheme?

The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) and (b). Certain exports of rice on trade account were made in previous years, but after 1956 the commercial export of rice from India was banned. It is now proposed to allow the export of limited quantities of superior rice